Package for Rehabilitation of Sick Textile Mills

110. SHRIMATI JAYAPRADA NAHATA: Will the Minister of TEXTI-LES be pleased to state:

(a)whether Government have prepared any package for the rehabilitation of sick textile mills in various States;

(b)if so, the details thereof;

(c) the State-wise details of the textile mills which need rehabilitation and work force employed in these mills;

(d) whether Government propose to make any classification of these textile mills to earmark specific items of production keeping in view the need of domestic and export trade; and

(e) if so, the details thereof?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA): (a) to (c) Government has set up Board for Industrial and Financial Reconstruction (BIFR) to inquire into the working of sick industrial companies and to prepare and sanction, as appropriate, schemes for revival of mills. As on 30.4.98, 357 textile mills were registered with BIFR. The State-wise rehabilitation details of schemes sanctioned, number of workers involved, etc. are given in the statement attached. (See below)

(d) No, Sir.

(c) Dies not arise.

Statement

State-wise details of mills registered with BIFR, rehabilitation schemes sanctioned and number of workers involved etc. of the mills registered with BIFR as on 30.4.98 are given below.

s.	State	No. of mills	No. of	No. of	No. of mills
No.		registered with BIFR	workers involved	rehabilitation schemes sanctioned	declared no longer sick
1.	Andhra Pradesh	25	10418	4	1
2.	Assam	3	1369		_
3.	Bihar	3	1083	1	1
4.	Chandigarh	1	497	1	1
5.	Dadra and Nagar Haveli	3	189		
6.	Gujarat	69	82254	20	3
7.	Haryana	18	7072	2	_
8.	Kerala	5	3274	5	1
9.	Karnataka	16	24319	7	2
10.	Madhya Pradesh	16	28256	4	_
11.	Maharashtra	65	75417	27	4
12.	NCT Delhi	2	6820		_
13.	Orissa	5	12017	2	—
14.	Punjab	8	1800	2	_
15.	Rajasthan	18	7974	4	1
16.	Tamil Nadu	52	37225	18	5
17.	Uttar Pradesh	36	77864	7	3
18.	West Bengal	12	29207	—	_
	TOTAL:	357	407055	104	22